



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

24/06/2019

O.A./260/302/2019

M.A./260/449/2019

NARAYAN GHADEI

-V/S-

SURVEY OF INDIA

ITEM NO: 26

FOR APPLICANTS(S) Adv. : Mr.K.C.Kanungo

FOR RESPONDENTS(S) Adv.: Mr.R.K.Kanungo

Notes of The Registry	Order of The Tribunal
	Heard both the learned counsels for the applicant and the respondents.
	Learned counsel for the applicant wants to withdraw this OA, since the relief claimed by the applicant has already been allowed and his transfer order is cancelled.
	OA is permitted to be withdrawn as prayed for by the learned counsel for the applicant.
	Copy of the order be handed over to both the learned counsels.



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